Title: Need to ban reported arms training being imparted by certain anti-minority organisations in different parts of the country.

SHRI G.M. BANATWALLA (PONNANI): Mr. Chairman Sir, arms training is reportedly being imparted by certain antiminority organisations in different parts of the country particularly in U.P., Gujarat, Andhra Pradesh, Maharashtra and others. According to reports, the objectives of training in firearms, etc. is to fight the ISI forces, to challenge anti-Hindu forces, to keep an eye on people who have connections in the Gulf countries, and the like. The training to take law into one's own hand is most objectionable and is fraught with serious consequences with respect to communal peace, harmony and amity.

I urge upon the Government to ban the said training and to take action against the organisers.